

Senior Civil Judge and JMFC., Kunigal
In the Court of Sri. Raghavendra.R Civil Judge (SR.DN)
Cause List Dated 22.06.2020

MORNING SESSION CASES

Sl. No	Case Number	Stage	Hearing Date	Advocate
1	O.S 48/2020	Hearing	22.06.2020	Guddappa. M
2	O.S 49/2020	Hearing	22.06.2020	Guddappa. M
3	M.V.C 899/2014	Hearing	22.06.2020	
4	EX 07/2015	Hearing	22.06.2020	
5	O.S 116/2007	Arguments	22.06.2020	S.R. Ramakrishnaiah A.R. Rangaswamy
6	O.S 117/2007	Arguments	22.06.2020	S.R. Ramakrishnaiah A.R. Rangaswamy
7	R.A 23/2013	Arguments	22.06.2020	Venkatesh
8	M.V.C 559/2013	Arguments	22.06.2020	
9	R.A 23/2014	Arguments	22.06.2020	K.M. Thimmappa
10	M.V.C 1314/2014	Arguments	22.06.2020	
11	R.A 42/2014	Arguments	22.06.2020	B.T. Nagaraju
12	R.A 03/2015	Arguments	22.06.2020	S.R. Ramakrishnaiah
13	L.A.C 05/2015	Arguments	22.06.2020	Suresha. N
14	M.V.C 803/2015	Arguments	22.06.2020	
15	R.A 52/2015	Arguments	22.06.2020	C.S. Chandrashekar
16	R.A 60/2015	Arguments	22.06.2020	M.R. Nateshkumar
17	O.S 5/2016	Arguments	22.06.2020	K.T. Satyanarayanashetty
18	R.A 11/2016	Arguments	22.06.2020	HMB
19	R.A 13/2016	Arguments	22.06.2020	S.B. Shantharajaiah
20	R.A 25/2016	Arguments	22.06.2020	S.R. Ramakrishnaiah
21	M.V.C 260/2016	Arguments	22.06.2020	Abdul Rehman
22	R.A 49/2016	Arguments	22.06.2020	V. Narendra
23	M.V.C 842/2016	Arguments	22.06.2020	

SECOND SESSION CASES

1	M.A 22/2017	Arguments	22.06.2020	M. Guddappa
2	M.A 23/2017	Arguments	22.06.2020	S.R. Ramakrishnaiah
3	L.A.C 07/2015	Judgment	22.06.2020	Suresh. N
4	O.S 39/2015	Judgment	22.06.2020	C.H. Srinivasa
5	M.A 18/2016	Judgment	22.06.2020	B.R. Rangaswamy
6	M.V.C 54/2017	Judgment	22.06.2020	K.H. Dayananda
7	R.A 44/2012	Arguments	22.06.2020	Narasimhaiah A.R. Rangaswamy
8	R.A 49/2012	Arguments	22.06.2020	B.R. Rangaswamy B.S. Prakash
9	M.V.C 30/2013	Arguments	22.06.2020	Mumtaz Ahamed
10	R.A 16/2014	Arguments	22.06.2020	H.M. Ananthakumaraiah
11	R.A 43/2014	Arguments	22.06.2020	Y.R. Harsha
12	R.A 01/2016	Arguments	22.06.2020	B.G. Ramachandraprasad
13	R.A 32/2016	Arguments	22.06.2020	V. Narendra
14	R.A 48/2016	Arguments	22.06.2020	S.R. Ramakrishnaiah
15	M.A 31/2017	Arguments	22.06.2020	B.G. Ramachandraparad
16	M.A 02/2018	Arguments	22.06.2020	A.R. Rangaswamy
17	R.A 26/2013	Judgment	22.06.2020	D. Satyanarayana
18	M.V.C 18/2014	Judgment	22.06.2020	
19	C.C 935/2011	Custody matters	22.06.2020	B.R. Rangaswamy

Sd/-

Senior Civil Judge & JMFC, Kunigal

**In the court of Pri.Civil Judge & JMFC, Kunigal, Cause list
dated 22.06.2020
Morning Session Cases**

Sl.No.	Case No.	Stage	Advocate Name	
			Plaintiff	Defendant
1	O.S. 407/2016	For Arguments	V.S. Ex.D4 to 7	K.R.C
2	O.S.479/2018	To hear	C.S.C	B.R.B
3	O.S.291/2019	To hear	T.V.K	K.G.C
4	O.S.27/2016	For Arguments	B.T.R	M.A
5	O.S.355/2018	To hear	T.M.S	K.P.V
6	O.S.267/2017	To hear	B.R.R	V.S.
7	O.S.189/2019	To hear	V.N.	A.R.R
Afternoon Cases				
8	O.S.385/2015	To hear	V.N.	B.K.V
9	O.S.525/2018	To hear	B.R.R	
10	O.S.461/2016	For arguments	N.S.K	
11	CrI.mis.505/2017	To hear	A.R.R	H.S.A
12	C.C.1314/2018	For Plea	A.P.P	

Place: Kunigal
Date:20/06/2020

Sd/-
Pri.Civil Judge & JMFC,
Kunigal

PRL. CIVIL JUDGE & JMFC KUNIGAL
ADDL. CIVIL JUDGE & JMFC KUNIGAL
Smt. Anitha.O.A.

Cause list date:22.06.2020

Sl. No	Cases no	Stage	Hearing date	Advocates Names	
				Plaintiff/Complainant	Defendant/Accused
1	C.C.1518/2012	Hearing	22.06.2020	APP	BRR
2	P.C.R . 32/2015	Hearing	22.06.2020	VS	-
3	CrI. Misc. 199/2015	Hearing	22.06.2020	MA	TJS
4	P.C.R. 157/2017	Hearing	22.06.2020	VN	-
5	C.C. 821/2018	Hearing	22.06.2020	APP	HBV
6	C.C. 59/2019	Hearing	22.06.2020	APP	MA
7	C.C. 896/2018	Plea	22.06.2020	APP	AR
8	C.C.1077/2013	Arguments	22.06.2020	SRR	NA
9	C.C.832/2014	Arguments	22.06.2020	APP	LVV
10	C.C.374/2015	Arguments	22.06.2020	YKY	KNS/GAR
11	C.C.630/2017	Charge	22.06.2020	APP	BRR
12	C.C.1375/2018	Charge	22.06.2020	APP	YGS
13	C.C. 1252/2016	Plea	22.06.2020	APP	HBV/GAR
14	C.C.1311/2016	Plea	22.06.2020	APP	GRK/AR
15	CrI.Mis.50/2020	Hearing	22.06.2020	DSC	-
16	Cr.IMis.51/2020	Hearing	22.06.2020	SG	-
17	Cr.IMis.52/2020	Hearing	22.06.2020	SG	-
18	CrI.Mis. 64/2020	Hearing	22.06.2020	KBS	-
19	O.S. 100/2020	Settlement	22.06.2020	MG	-
20	O.S.28/2016	Hearing	22.06.2020	VS	JSD/HBV

Sd/-
Addl.Civil Judge & JMFC,
Kunigal.

